

try. It is a question of man-power. That is a big problem. We cannot say that all the boys passing out of our technical colleges are assured of full employment.

श्री शिव नारायण : संविधान के अनुसार इस कांग्रेस सरकार और कांग्रेस पार्टी ने इस देश को यह एग्रीमेंस दी थी कि हम इस देश को शिक्षित बनायेंगे। मैं प्रोफेसर मधोक की इस बात का समर्थन करना चाहता हूँ कि अगर सरकार स्वयं इन्तजाम नहीं कर सकती है, तो विद्यार्थियों या मजिस्मैन को, प्रत्येक भारतीय को, प्राईवेट रूप से शिक्षा प्राप्त करने की इजाजत देने में क्या आपत्ति है।

श्री भगवत झा आजाद : मैं जानता हूँ कि हमारे विद्वान मित्र, श्री शिव नारायण, ना पढ़ने गादियाबाद जाते हैं। यह सच है कि हम सम्बन्ध में कठिनाई है, लेकिन यह प्रश्न विम्बुद्वितीय द्वारा निर्णय करने का है कि किसी विद्यार्थी को कितने प्रतिशत धन प्राप्त करने पर प्रवेश दिया जाये। हम इस बारे में निर्णय नहीं कर सकते हैं।

श्री हरदयाल देवगुप्त : दिल्ली में जो एक्सीक्यूटिव कौमिस बनी है, उस ने दिल्ली की शिक्षा समस्याओं को हल करने के लिए कुछ निर्णय किये हैं। मैं मंत्री महोदय से जानना चाहता हूँ कि क्या सरकार उन सभी निर्णयों को स्वीकार करने के लिए तैयार है अन्यथा उनमें से उन में अब तक कितने निर्णयों को स्वीकार किया है।

श्री कंचरलाल गुप्त : प्रश्न यह है कि कि दिल्ली प्रशासन ने एडमिशन के बारे में कुछ रीकमेंडेन्स केन्द्रीय सरकार के पास भेजी हैं। उन में से कौन कौन सी रीकमेंडेन्स केन्द्रीय सरकार ने स्वीकार की है और कौन कौन सी स्वीकार नहीं की है?

श्री भगवत झा आजाद : इन प्रश्न के सम्बन्ध में इन सिद्धांतों पर विचार

करना सम्भव नहीं है। मैं अपनी प्रज्ञानता को प्रकट करता हूँ कि मैं ने उन सिद्धांतों को नहीं देखा है। लेकिन हम उन को देख लेंगे।

WRITTEN ANSWERS TO QUESTIONS

चंडीगढ़ के सम्बन्ध में सम्बन्ध निर्बंध

- * 37. श्री धोंकार लाल बेरवा :
 श्री विभूति मिश्र :
 श्री क० ना० तिवारी :
 श्री मन्जीराई जे० एडेन :
 श्री यशपाल सिंह :
 श्री कंचर लाल गुप्त :
 श्री स० च० सामन्त :
 श्री धोंकार सिंह :
 श्री हुकम चन्द कश्यप :
 श्री मोहन स्वल्प :
 श्री सिद्धेश्वर प्रसाद :
 श्री जावं करमेशीख :
 श्री स० मो० बनर्जी :
 श्री मधु निमये :
 श्री प्र० के० देव :
 श्री गु० च० नायक :
 श्री क० प्र० सिंह देव :
 श्री छ० दीपा :
 डा० राम मनोहर लोहिया :
 श्री एन० एम० जोशी :
 श्री बी० च० शर्मा :
 श्री राम सेवक नाथ :
 श्री महाराज सिंह भारती :
 श्री मोहन प्रसाद :
 श्री रवी राय :
 श्री राम किरण गुप्त :
 श्री प्रकाशचौर शास्त्री :
 श्री रघुवीर सिंह शास्त्री :
 श्री क० हात्वर :
 श्री श्रीराम मोहन :
 श्री सिध मुन्दर शास्त्री :

श्री राजकीश्वर शालग्रामो :
 श्री शीतल प्रकाश त्वाणी :
 श्री काली नाथ पांडे :
 श्री बीरेन्द्र नाथ :
 श्री उमा नाथ :
 श्री त्रिविक्रम कुमार चौधरी :
 श्री मोहम्मिन :
 श्री राम सिंह ब्राह्मणवाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हरियाणा सरकार ने चंडीगढ़ के प्रश्न पर प्रधान मंत्री के मध्यस्थ निर्णय को स्वीकार करने से इन्कार कर दिया है ;

(ख) यदि हाँ, तो इस विषय पर हरियाणा सरकार से प्राप्त हुए पत्र में क्या लिखा है ; और

(ग) वर्तमान परिस्थितियों में हम झगड़े को निपटाने के निम्ने प्रधान मंत्री क्या कार्यवाही करेंगी?

गृह-कार्य मंत्री (श्री ब्रजवन्तराव चव्हाण) :
 (क) और (ख). हरियाणा के मुख्य मंत्री से हम प्रश्न का एक पत्र प्राप्त हुआ है कि मध्यस्थ निर्णय का मुझसे न तो प्रश्न सम्बन्धित पक्षों के रुझानों के देखते हुए व्यावहारिक ही है और न ही हरियाणा सरकार को उस बात के आधार पर स्वीकार ही है जिसे गलत और पर हरियाणा सरकार की बचन बढ़ता बताया जा रहा है। मध्यस्थ निर्णय के विफल के रूप में राज्य सरकार ने चंडीगढ़ समेत अन्य क्षेत्रों के लिए दावों और जवाब दावों पर विचार करने के लिए एक नए तीना प्रायोग की स्थापना का प्रस्ताव दिया है।

(ग) नामका विचारार्थी है।

Family Pension Schemes for Industrial Workers

*28. श्री शरदा नाना:
 श्री J. B. Singh:
 श्री Sharan Singh Chauhan:

श्री Ranjit Singh:
 श्री Onkar Singh:
 श्री Hukam Chand Kachwal:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question No. 271 on the 5th April, 1967 and state:

(a) whether Government have since considered the report of the working group which was considering the family pension scheme for industrial workers; and

(b) if so, the action taken thereon and the categories of persons benefited by the scheme?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). The report of the Working Group is still awaited.

Indo-American Educational Foundation

*29. श्री Indrajit Gupta:
 श्री George Fernandes:
 श्री Madhu Limaye:
 श्री J. H. Patel:
 श्री Surendranath Dwivedy:
 श्री Hem Barua:
 श्री Bishwanath Roy:
 श्री Vasudevan Nair:
 Dr. Ramen Sen:
 Shrimati Tarkeshwari Sinha:
 श्री H. P. Chatterjee:
 श्री D. K. Kunte:
 श्री S. C. Samanta:
 श्री Yashpal Singh:
 श्री Swell:
 श्री C. Jannardhanan:
 श्री D. N. Patodia:
 श्री K. P. Singh Deo:
 श्री S. N. Maiti:
 श्री Tridib Kumar
 Chaudhuri:
 श्री R. Barua:
 श्री C. C. Desai:
 श्री A. B. Vajpayee:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that consultations have begun between India and U.S.A. for reviving the idea of an Indo-American Educational Foundation;

(b) if so, from which side the initiative was taken and on what ground and the progress made in the matter so far;

(c) whether any new specific proposals have been made about the financing and administration of the Foundation; and

(d) if so, the broad features thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). In a recent meeting which the U.S. Ambassador had with me at his instance on Indo-American cooperation in the field of education, this matter was briefly discussed.

(c) and (d). No specific proposals as such have been received.

Appointments of Lok Pal and Lok Ayukt

- *40. Shri Ramachandra Veerappa:
 Shri Mohan Swarup:
 Shri N. K. Sanghi:
 Shri Surendranath Dwivedy:
 Shri Hem Barua:
 Shri M. Kampure:
 Shri D. C. Sharma:
 Shri S. Supakar:
 Shri N. E. Laskar:
 Shri Swell:
 Dr. Karni Singh:
 Shri Kikkhar Singh:
 Shri Kelai Birua:
 Shri N. S. Sharma:
 Shri Sharda Namd:
 Shri A. E. Vajpayee:
 Shri Brij Bhushan Lal:
 Shri R. S. Vidyarathi:
 Shri Ram Kishan Gupta:
 Shri Y. A. Prasad:
 Shri Kelakkappa:
 Shri Yashpal Singh:
 Dr. Mahadeva Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether a final decision has been taken to appoint the Lok Pal and Lok Ayukt to examine the charges against the Ministers and high Officials suggested by the Administrative Reforms Commission;

(b) if so, the nature thereof; and

(c) if no decision has so far been taken, the reasons for the delay and when it is likely to be taken?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

(c) The adoption of a scheme of this nature on a national scale can only be on the basis of a consensus between the Centre and the States. The considered views of the State Governments are awaited

Shiva Sena

- *41. Shri Tanseti Viswanatham:
 Shri Hukam Chand
 Kachwal:
 Shri Onkar Singh:
 Shri K. M. Abraham:
 Shri K. Anirudhan:
 Shri Umanath:
 Shri Viswanatha Menon:
 Shri P. P. Eesthor:
 Shrimati Susela Gopalan:
 Shri V. Krishnamoorthi:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Mohamed Imam:
 Shri A. Sreedharan:
 Shri Rame:
 Shri Kameshwar Singh:
 Shri J. M. Patel:
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether attention of Government has been drawn to the leading editorial under the heading "Political Thuggery" published in the *Indian Express* dated the 26th April, 1967;

(b) whether the allegations regarding Shiva Sena in Bombay are correct;

(c) if so, the action proposed to be taken against the organisers of the movement; and

(d) the action taken by the Central Government to see that the Maharashtra Government discharge their obligations to the minorities in the State of Maharashtra?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes Sir.

(b) and (c). The matter has been referred to the State Government for appropriate action.

(d) The Government of India are in touch with the State Government in this matter. The State Government have assured us that they are keeping a watch on the activities of Shiv Sena and would take action according to law. The State Government have also informed us that Chief Minister had assured the minorities as well as all those in Maharashtra hailing from other States that they were all welcome to take part in the development of that State and would get justice equally with the Maharashtrians and further that all necessary steps would be taken to preserve the cosmopolitan character of the city of Bombay and to see that the people of different language groups in the city were enabled to reside there in peace and harmony.

Wage Boards

442. Shri George Fernandes:
Shri J. M. Patel:
Shri Madhu Limaye:
Shri A. Sreedharas:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of Wage Boards currently inquiring into the wage and service conditions of industrial and other workers in the country;

(b) when these Wage Boards are expected to give their reports; and

(c) whether it is a fact that none of the Wage Boards has been able to keep to its schedule in completing its work?

The Minister of Labour and Rehabilitation (Shri Nath): (a) Eleven.

(b) The Wage Boards for Working Journalists and non-Journalists are expected to submit their reports before the end of June 1987. As regards other Wage Boards, it is not possible to say when they will submit their reports.

(c) The Wage Boards have to deal with complex matters and they have to take into account the submissions of various interests. No time schedule for their work is fixed by the Government.

Translation of Standard Works and Popular Books into Hindi

443. Shri S. M. Joshi: Will the Minister of Education be pleased to state:

(a) the progress made so far in the preparation and translation of (i) Standard Works of University level and (ii) popular books into Hindi;

(b) the names of the Departments which are responsible for executing these schemes and the reasons for their slow progress; and

(c) the steps taken by Government for their speedy and effective implementation?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) A total of 553 standard books of University Level in different subjects relating mainly to science, technology, engineering, social sciences and humanities have so far been approved for translation and publication in Hindi and other Indian languages. Out of these, 103 titles have been published (82 in Hindi and 20 in regional languages) and 67 books are either in the process of printing or ready to be

sent to the press. The remaining books are at various stages of preparation.

So far as popular books are concerned, 237 titles have been approved for publication, out of which 49 have already been printed, 7 are in the press and the remaining are under various stages of production.

(b) and (c). The scheme relating to production, publication and translation of standard works of university level is being implemented by the Commission for Scientific and Technical Terminology in collaboration with various universities and other academic bodies. The scheme relating to popular books in collaboration with private publishers is being handled by the Central Hindi Directorate.

The main reasons for the slow progress of the scheme are (i) delays and difficulties experienced in obtaining copy rights from the foreign publishers, (ii) printing delays and (iii) lack of competent translators, original writers and vetters. Every effort is being made to accelerate the pace of work by eliminating administrative bottlenecks and printing delays. To avoid dependence on foreign publishers, greater emphasis is now being laid on preparation of original books and for this purpose an extensive search for talent is being made.

Uniform Education Policy

- *44. **Shri Bishwanath Roy:**
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri K. Halder:
Shri Y. A. Prasad:
Shri N. K. Sanghi:

Will the Minister of Education be pleased to state the nature of steps being taken for the uniformity in the education system in the country and regarding the duration of different stages of education, namely, School education, Higher Secondary and Degree Course?

The Minister of Education (Dr. Triguna Sen): Some of the steps already taken in that direction are:

- (i) Conversion and orientation of elementary schools to the basic pattern;
- (ii) Re-organisation of secondary education on the basis of the recommendations made by the Secondary Education Commission; and
- (iii) Re-organisation of higher education on the basis of the recommendations of the University Education Commission.

Recently, the Education Commission has also made a number of recommendations towards achieving greater uniformity in the duration and pattern of education at different stages. These are under the consideration of the Government.

Official Languages Act

- *45. **Shri Seshivan:**
Shri D. C. Sharma:
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri George Fernandes:
Shri S. M. Banerjee:
Shri Hukam Chand Kachwal:
Shri Ram Singh Ayarwal:
Shri C. K. Bhattacharyya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have finished the proposals to amend the Official Languages Act for the continued use of English; and

(b) if so, whether the Bill will be introduced in the current Session of Parliament?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charam Shukla): (a) Yes Sir.

(b) Yes Sir.

Strikes and Labour Agitations

- *46. Shrimati Tarkeshwari Sinha:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Samar Guha:
 Shri Dharendra Nath:
 Shri Tridib Kumar Chaudhuri:
 Shri S. C. Samanta:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government have been facing difficulties with some of the State Governments in the matter of labour policies especially as regards the right to strike, the labour agitations and wrongful confinements; and

(b) if so, whether any attempt has been made by Government to evolve some kind of uniform policy in this regard?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). Of late some unhealthy developments have taken place in the field of industrial relations. To meet the new situation number of matters concerning labour policies and situation and in particular the *glacrao* incidents in West Bengal were discussed recently at the Labour Ministers' Conference and the tripartite Standing Labour Committee. As in the past, the labour policy is evolved by mutual discussions and tripartite decisions. No serious difficulties have risen so far.

Border Disputes

- *47. Shri P. M. Sayeed:
 Shri Surendranath Dwivedy:
 Shri Hem Barua:
 Shri Mohan Swarup:
 Shri Chintamani Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister of Orissa has approached the Central Government for the

appointment of a Commission to settle the border disputes with Andhra, Madhya Pradesh, West Bengal and Bihar;

(b) if so, the reaction of Government thereto;

(c) whether there has been any inter-State dispute between Andhra Pradesh and Orissa on Vamsadhara river; and

(d) if so, the broad outlines thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

(c) No inter-State border dispute on the Vamsadhara river which seems to have been referred to has come to the notice of Government.

(d) Does not arise.

Electronic Computers

- *48. Shri Bhogendra Jha:
 Shri K. M. Madhukar:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether his Ministry were consulted by other Ministries of the Central Government and statutory corporations before introducing electronic computers or such other machine-accounting devices;

(b) the number of computers or accounting machines now in use in the Central Government, Ministry-wise;

(c) the number of jobs which became redundant as a result of the introduction of the above measures; and

(d) whether the surplus employees have been re-employed elsewhere?

The Minister of State in the Ministry of Labour, Employment and Re-

habilitation (Shri L. N. Mishra):
(a) No. Since November 1966, the Department of Economic Affairs consult the Department of Labour and Employment on new applications for the import of computers.

(b) to (d). The information is not available as no such survey has been conducted.

Brain Drain

49. Shri Yogendra Sharma:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri A. R. Vajpayee:
Shri Ram Kishan Gupta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scientific technical brain drain from the country is still continuing despite Government measures to prevent it; and

(b) if so, the steps Government propose to take in this connection?

The Minister of Education (Dr. Triguna Sen): (a) Indian nationals with scientific and technical qualifications go abroad for advanced studies, study-cum-employment; and employment and there is no general ban on this.

(b) A number of steps have been taken to facilitate return of scientific and technical personnel to India. A statement regarding these is laid on the Table of the House. [Placed in Library. See No. LT-341/67].

Report of the Administrative Reforms Commission

50. Shri D. C. Sharma:
Shri Baburao Patel:
Shri N. Sreekantan Nair:
Shri S. M. Bemerjee:
Shri Madhu Limaye:

Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:

Will the Minister of Home Affairs be pleased to state:

(a) whether an interim report of the Study Team of the Administrative Reforms Commission on improvement in administrative machinery has been submitted;

(b) if so, the salient features thereof together with the recommendations which have been accepted; and

(c) the steps taken to implement the same?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The study team appointed by the Administrative Reforms Commission to examine the machinery of the Government of India and its procedures of work submitted an interim report to the Administrative Reforms Commission.

(b) The recommendations are contained in the interim report of the Study Team, copies of which are placed in the Parliament Library. The Administrative Reforms Commission has not yet expressed its views on the proposals of the Study Team.

(c) Does not arise.

Santhanam Committee Recommendations

- *51. Shri C. C. Desai:
Shri K. Lakkappa:
Shri Sharda Nand:
Shri Bharat Singh Chanhan:
Shri Ranjit Singh:
Shri J. B. Singh:

Will the Minister of Home Affairs be pleased to state:

(a) which of the recommendations of the Santhanam Committee on the eradication of corruption have been accepted, rejected or are still under consideration and when it is expected

to complete the consideration of these recommendations;

(b) whether all the recommendations which have since been accepted have been implemented; and

(c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-342/87].

Assam-Nagaland Boundary Dispute

*52. Shri K. Anirudhan:
 Shri K. M. Abraham:
 Shrimati Suseela Gopalan:
 Shri Umanath:
 Shri Vishwanatha Menon:
 Shri P. F. Esthose:
 Shri Onkar Singh:
 Shri Onkar Lal Berwa:
 Shri S. M. Banerjee:
 Shri Madhu Limaye:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri Mohan Swarup:
 Shri George Fernandes:
 Shri J. E. Patel:
 Shri Hukam Chand Kachwal:
 Shri Ram Singh Ayarwal:
 Shri Y. S. Kushwah:
 Shri N. S. Sharma:
 Shri Sharda Nand:
 Shri A. B. Vajpayee:
 Shri Brij Bhushan Lal:
 Shri Swell:
 Shri Kameshwar Singh:
 Shri A. Sreedharan:
 Shri P. Viswambharan:
 Shri Mangalathumadam:
 Shri Manibhai J. Patel:
 Shri Y. A. Prasad:
 Shri N. K. Saughi:

Will the Minister of Home Affairs be pleased to state:

(a) whether there was a dispute over the inter-State boundary between the Chief Ministers of Assam and Nagaland;

(b) if so, the nature of the dispute; and

(c) the steps taken by Government to settle the dispute?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There has been some dispute between the Governments of Nagaland and Assam regarding the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.

(c) The Chief Minister of Nagaland has suggested the appointment of a boundary commission. This matter is under consideration. Meanwhile the two Chief Ministers have agreed to the matter being discussed at official level.

Kidnapping of Children and young girls in Delhi

*53. Shri Hem Barua:
 Shri P. M. Sayeed:
 Shri Manibhai J. Patel:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri Hukam Chand Kachwal:
 Shri Jagannath Rao Joshi:
 Shri Ram Singh Ayarwal:
 Shri Onkar Singh:
 Shri Kam Kishan Gupta:
 Shri Atam Das:
 Shri D. S. Patil:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cases of kidnapping of children and young girls have increased in Delhi of late;

(b) if so, the number of children of different age-groups and young girls kidnapped from the Capital during 1966-67;

(c) whether any of these kidnapped children and young girls have been recovered by now; and

(d) whether the attention of Government has been drawn to the counter-claim made by the Delhi police to the effect that most of these cases of kidnapping are cases of elopement and if so, whether Government have given any thought to this problem?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There has been a slight increase. Against 251 cases reported to the police in the year 1965-66, there were 270 cases in 1966-67 (i.e. till 31-3-67).

(b) and (c). No. of children and girls of different age-groups kidnaped and recovered during 1966-67 (1-4-66 to 31-3-67) are:

	Below 7 years	7 to 18 years	Above 12 years	Total
Kidnaped	36	41	198	275
Recovered	30	38	179	247

(d) A number of cases of kidnaping in cases of girls transpired on enquiry and investigation to be cases of elopement.

utilisation of foreign money including PL 480 Funds for election purposes;

(b) if so, the details thereof; and

Use of Foreign money in General Elections

*54. Shri Abdul Ghanj Dar:
 Shri Kanwar Lal Gupta:
 Shri E. S. Vidyarthi:
 Shri Vasudevan Nair:
 Shri Swell:
 Dr. Karni Singh:
 Shri Kikkar Singh:
 Shri Kola Birua:
 Shri R. K. Biria:
 Shri Hem Barua:
 Shri Surendranath Dwivedy:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri P. Gopalan:
 Shri P. P. Esthose:
 Shri Vishwanatha Menon:
 Shri K. M. Abraham:
 Shri Umanath:
 Shri Yogendra Sharma:
 Shri Hukam Chand Kachwal:
 Shri Ram Singh Ayarwal:
 Shri Sidheshwar Prasad:
 Shri Ram Kishan Gupta:
 Shri Madhu Limaye:
 Dr. Ram Manohar Lohia:
 Shri S. M. Banerjee:
 Shri George Fernandes:
 Shri J. H. Patel:

(c) if not, when the report is expected to come?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

(c) While efforts are being made to complete the inquiry as early as possible, it is not possible to give a time-limit.

Employees Provident Fund

*55. Shri Vasudevan Nair:
 Dr. Ranen Sen:
 Shri Dhireswar Kalita:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a number of industrial establishments have failed to clear their arrears of contribution to the employees' Provident Fund;

(b) the total amount to be realised as arrears at present; and

(c) the steps taken to realise the arrears?

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a report of inquiry into the

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Misra): (a) Yes.

(b) The total arrears outstanding was Rs. 5.54 crores as on the 31st January, 1967.

(c) Legal action by way of prosecutions and recovery proceedings is being taken against the defaulting establishments, through the respective State Governments.

(c) the conclusions arrived at in the conference?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir.

(b) and (c). The main object of this Conference was to discuss the Report of the Education Commission and to outline an agreed programme for immediate action. A copy of the resolutions adopted at the Conference is placed on the Table of the House. [Placed in Library. See No. LT-343/67].

Education Ministers' Conference

- *56. Shri Manibhai J. Patel:
Shri Onkar Singh:
Shri Yashpal Singh:
Shri Shri Gopal Saboo:
Shri Onkar Lal Berwa:
Shri N. R. Laskar:
Shri S. Supakar:
Shri D. N. Patodia:
Shri Liladhar Kotoki:
Shri Ram Kishan Gupta:
Shri Prakash Vir Shastri:
Shri Sidheshwar Prasad:
Shri Swell:
Shri Hem Raj:
Shri Mohan Swarup:
Shri P. K. Ghosh:
Shri R. Barua:
Shri Chintamani Panigrahi:
Shri Ramachandra Ulaka:
Shri Dhnleshwar Meena:
Shri Heerji Bhat:
Shri K. Pradhani:
Shri Vasudevan Nair:
Shri C. Janardhanam:
Shri P. C. Adichan:
Shri Mohan:
Shri Vinhwa Nath Pandey:
Dr. Mahadeva Prasad:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the State Education Ministers held a conference in Delhi towards the end of April, 1967;

(b) if so, the items discussed; and

भारतीय सर्वेक्षण दल पर नागार्भों का आक्रमण

* 57. श्री श्रीकार सिंह :

श्री श्रीकार लाल बेरवा :

श्री हुकुम चन्द कल्याण :

श्री राम सिंह धारवाजाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामाम में जिवसामर जिले में नागालैंड सीमा के निकट झारुपानी नामक स्थान पर हाल में विद्रोही नागार्भों ने एक भारतीय सर्वेक्षण दल पर गोली चलाई थी, जिसके बाद से उस दल के दो सदस्य मारपता हैं :

(ख) यदि हाँ, तो उसका ज्वारा क्या है : और

(ग) इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री विद्या चरण मुक्ल) : (क) से (ग). 6 अप्रैल, 1967 को विद्रोही नागार्भों की एक टोली ने, जिवसागर जिले के सहपानी बाईर धाउट-पोस्ट के 8 मील उत्तर-पश्चिम में ग्रामसर सरकार के सर्वेक्षण दल पर गोलीयां चलाई। कोई हलाहल नहीं हुआ। इन गोलीयों के चलते समय दो मजदूर सर्वेक्षण दल से अटक गये थे। वे जंगल में छिपे रहे और उली विन सर्वेक्षण विधिर में लौट आये थे।

Agriculture-biased Education

*58. Shri Yashpal Singh:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that he is in favour of agriculture-biased education;

(b) if so, the extent to which it can be implemented; and

(c) the measures proposed to implement this policy?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (c). There is a considerable body of opinion favouring the idea of agriculture-biased education. But the effective introduction of such a bias is not an easy matter. The country has enough experience of agriculture as a subject at the primary and the secondary levels and of running agricultural courses in Agricultural Schools of one kind or another and multi-purpose schools. But none of these courses or programmes have gone far in either imparting adequate vocational competencies or in training young persons who would wish to go back to the land as practising farmers. The whole subject has been carefully reviewed by the 1966 Education Commission. The Commission has recommended "that some orientation of agriculture should form an integral part of general education, but not only at the secondary stage but also at the university stage and in all teacher education". The measures suggested by the Commission in this behalf include among other things:

(i) agricultural orientation of programmes in all primary schools including those situated in the urban areas;

(ii) inclusion of agriculture as an important part of work experience at the school stage; and

(iii) study of agricultural and rural problems as a part of Science and Social Studies syllabus at the lower and the higher secondary stages.

2. The recommendations of the Education Commission are at present under examination.

Laxmiratan Cotton Mills, Kanpur

*59. Shri Umanath:
Shri K. Ramani:

Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the investigations into the allegations of criminal breach of trust against Messrs. Laxmiratan Cotton Mills, Kanpur;

(b) when the investigations are likely to be completed; and

(c) whether Government propose to set any time-limit for the completion of the investigations?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). As a result of the searches made of the premises of M's. Laxmiratan Cotton Mills, Kanpur and its allied concerns voluminous records have been seized. These are under scrutiny and it is too early to say when the investigations are likely to be completed. Every effort is being made to complete the investigations as early as possible.

Indiscipline among Students

*60. Shri S. Supakar:
Shri N. E. Laskar:

Will the Minister of Education be pleased to state:

(a) whether he was asked by the University Grants Commission some time ago to report on the causes and remedy of the students' indiscipline;

(b) whether the reaction of the Ministers of Education of the various States as to how to implement the